

(c) to (e) An Inquiry Committee set up at the plant level has already submitted its report. Further course of action will be decided after the report of this Inquiry Committee has been examined.

Taking over of mines run in unscientific Manner

*595. SHRI S. KUMARAN:
SHRI INDRADEEP SINHA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to take over the control of mines which are being run in an unscientific manner,

(b) whether any steps are being taken to identify such mines; and

(c) if so, what are the details in this regard?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) There is no such proposal pending before the Govt.

(b) and (c) The Indian Bureau of Mines carries out regular inspections to prevent unscientific mining and to ensure planned development of mines. Suggestions for systematic development of mineral deposits are sent to mine owners. Directives are also issued in cases of infringement of the rules relating to mineral conservation and development and when serious violations remain unrectified, prosecutions are also launched. There is, however, no provision under the Mines & Minerals (Regulation & Development) Act, 1957, to take over management of mines which are being run in an unscientific manner.

Agitation by the Bhilai Steel Plant Officers' Association

*596 SHRI SURENDRA MOHAN:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the

Bhilai Steel Plant Officers' Association has been resorting to relay fasts since June, 1978;

(b) if so, what are the reasons therefor;

(c) whether Government have conducted any enquiry into the grievances of the Association; if so, with what results; and

(d) what remedial measures Government have taken in this regard?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) Bhilai Steel Plant Officers' Association had resorted to a relay hunger strike from June 17, 1978 till June 28, 1978.

(b) The agitation was over a list of 29 demands relating to issues like promotion, incentive bouns and allowances, pay, hospital facility, etc.

(c) and (d) The management and the Officers' Association in discussion held on June 27, 1978 agreed that pending issues would be resolved within an agreed time-bound programme. It was also agreed that further meetings would be held with the officers' Association to discuss matters concerning the officers. It was further agreed that normalcy would be restored and all efforts would be made to maintain harmony and discipline, as well as improving production.

Surplus machinery and steel at the Bokaro Steel Plant

*597. SHRI DHARAMCHAND
JAIN;
SHRI DAYANAND
SAHAYA;
SHRI SITARAM KESRI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the details and value of the surplus machinery and steel at the Bokaro Steel Plant; and